

on the floor of the House is also receiving very urgent consideration, namely, as to whether there should be clearance of jungle.

**Shri Hem Barua:** I have been saying it during the last six years.

**Shri Swaran Singh:** I am only supporting that 'I told you so' story. We are now considering very seriously that there should be considerable clearance. As to the steps thereof, it is a matter of detail.

**Shri P. C. Borooah:** I did not want the line to be abandoned. I only suggested an alternative route.

**श्री प्रकाशवीर शास्त्री (विजनौर):** प्रतीत ऐसा होता है कि नागा विद्रोहियों की तमाम कार्रवाइयाँ जो एक बार पीछे धीमी पड़ चुकी थीं अब फिर दुबारा उठ रही हैं। अभी नागालैंड के मुख्य मंत्री श्री शीलु आम्बो ने फॉस्टीटयूशन क्लब में भाषण देते हुए यह बताया था कि मुश्किल से दो हजार विद्रोही इस प्रकार के हैं जो नागालैंड में इस प्रकार की गतिविधियों करते हैं और मैं प्रचान मंत्री जी को कुछ इस प्रकार के सुझाव देने जा रहा हूँ कि ये बन्द हो सकें और अगर गवर्नमेंट की पूरी सहायता उनको मिल गई तो इन दो हजार विद्रोहियों पर हम अधिकार प्राप्त कर सकेंगे। मैं जानना चाहता हूँ कि उन्होंने अपनी मुलाकात में इस प्रकार के कुछ सुझाव क्या आपको दिये हैं, यदि हाँ तो उनको कार्यान्वित करने के लिए आपकी ओर से क्या आश्वासन उनको दिया गया है?

**श्री जवाहरलाल नेहरू:** जी हाँ, शीलु आम्बो जी से मेरी मुलाकात दो तीन महीने हुए हैं और पूरे तौर से बातचीत हुई। उन्होंने कुछ सुझाव दिए थे। हमें कमीबेश वे सुझाव मंजूर हैं और उन पर हम अमल करेंगे। लेकिन अमल करने में कुछ वक्त लगता है। इन लोगों को तैयार करना है, नागाओं को खुद। उनको तैयार करने में,

कुछ ट्रेनिंग वगैरह देने में कुछ समय लगता है। लेकिन सुझाव मंजूर है हमें।

**Mr. Speaker:** Papers to be laid.

**Shri Joachim Alva:** (Kanara): My friend Shri Hem Barua got up four times. May I be allowed to put one question?

**Mr. Speaker:** He got only one question. His name is not there. He knows the procedure.

**Shri Joachim Alva:** But will you allow me one question?

**Shri Hem Barua:** Is it not a challenge thrown at you, Sir? My name is there. I am entitled to put a question.

**Shri M. L. Dwivedi** (Hamirpur):  
**Shri Hem Barua gets time every day.**

**Mr. Speaker:** It was a challenge to me, and I met it successfully!

12:17 hrs.

PAPERS LAID ON THE TABLE  
 COTTON TEXTILES (CONTROL) (SECOND  
 AMENDMENT) ORDER

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** I beg to lay on the Table a copy of the Cotton Textiles (Control) (Second Amendment) Order, 1963 published in Notification No. G.S.R. 539 dated the 30th March, 1963 under sub-section (6) of section 3 of the Essential Commodities Act, 1965. [Placed in Library. See No. LT-1114/63].

REPORTS OF INDIAN PRODUCTIVITY TEAM  
 ETC.

**Shri Manubhai Shah:** On behalf of Shri Kanungo, I beg to lay on the Table a copy each of the following papers:

(i) Report of Indian Productivity Team on Iron and Steel Industry in U.S.S.R. and Czechoslovakia. [Placed in Library. See No. LT-1115/63].

(ii) Report of Indian Productivity Team on Textile Industry in

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U.S.S.R. and Czechoslovakia.  
[Placed in Library. See No. LT-1116/63].

(iii) Administrative Report of the Salt Department for the year 1961-62. [Placed in Library. See No. LT-1117/63].

(iv) (a) Annual Report of the National Instruments Limited, Jadavpur, Calcutta, for the year 1961-62 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-1118/63].

#### ESTIMATES COMMITTEE

##### TWENTY-SIXTH AND TWENTY-SEVENTH REPORTS

**Shri Dasappa** (Bangalore): I beg to present the following reports of the Estimates Committee:

- (1) Twenty-sixth Report on action taken by Government on the recommendations contained in the undermentioned reports of the Estimates Committee (Second Lok Sabha) on the Ministry of Labour and Employment:
  - (i) Eighty-fourth Report on General Organisation; Chief Labour Commissioner; Chief Inspector of Mines; Chief Adviser, Factories.
  - (ii) Ninetieth Report on Social Security Schemes and Miscellaneous.
- (2) Twenty-seventh Report on action taken by Government on the recommendations contained in the undermentioned

reports of the Estimates Committee (Second Lok Sabha) on the Ministry of Scientific Research and Cultural Affairs:

- (i) Seventy-sixth Report on the Council of Scientific and Industrial Research.
- (ii) Seventy-eighth Report on the Secretariat (Scientific Research Wing); Grants-in-aid; National Research Development Corporation of India; Technical Institutions.
- (iii) Eighty-third Report on the National Laboratories and Miscellaneous.

12-19 hrs.

#### BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs** (Shri Satya Narayan Sinha): With your permission Sir, I rise to announce that Government Business in this House during the week commencing 15th April, 1963, will consist of:—

1. Consideration of any item of business carried over from today's Order Paper.
2. Discussion and Voting on the Demands for Grants relating to:—
  - Ministry of Economic and Defence Coordination.
  - Department of Parliamentary Affairs; and
  - Ministry of Finance.
3. Submission to the vote of the House of the outstanding Demands for Grants at 5 p.m. on **Wednesday the 17th April, 1963.**
4. Consideration and passing of:
  - The Finance Bill, 1963,
  - The Super Profit Tax Bill, 1963, The Compulsory Deposit Scheme Bill, 1963.